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Serial No. of Order	Date of Order	Order with Signature
27	13.12.88.	<p>Mr. P. Palit, learned counsel for the applicants and Mr. B. Pal, learned Sr. Standing Counsel for the Railway Administration are present. Hearing of the case is taken up. Both the counsels have argued the matter at length supporting their respective cases. A common have concluded their arguments. Hearing closed. Judgment dictated and pronounced in the open court vide separate sheets attached to the record. This judgment will govern both O.A.No.164/88 and O.A.244/88 which were heard analogously. Both the applications are accordingly disposed of, leaving the parties to bear their own costs.</p> <p><i>Arvind</i> Vice-Chairman</p> <p><i>Arvind</i> Member (Judicial)</p>